

DILHI LEGISLATIVE ASSEMBLY

BULLETIN PART I

(Brief record of Proceedings)

Wednesday, December 22, 1993/Pausa 1, 1915 (Saka)

No.6

2.00 P.M.

Short Notice Question

1. Short Notice Question No.3 by Shri Mewa Ram Arya and the supplementaries thereon were asked and replies thereto given.

2.22 P.M.

Statement by Minister

2. Chief Minister made a statement regarding Property Tax.

2.29 P.M.

Special Mention

3. Smt. Krishna Tirath made a special mention under Rule 259 regarding scarcity of water in her Constituency.

Announcement

- *4. Deputy Speaker made an announcement regarding detention of Dr. A.K. Walia by the police.

2.31 P.M.

Further Discussion on Motion of Thanks

5. The House resumed further discussion on Motion of Thanks moved by Shri Mewa Ram Arya on 21.12.1993.

"That an Address be presented to the Lt. Governor in the following terms:-

"That the Member of Vidhan Sabha assembled in this session are deeply grateful to the Lt. Governor for the Address which he has been pleased to deliver to Legislative Assembly on the 20th December, 1993."

Following Members made their speeches on Motion of Thanks:-

1. Shri Jag Parvesh Chandra
2. Smt. Purnima Sethi
3. Shri Sheesh Pal
4. Shri Sahab Singh Chauhan
5. Shri Prem Singh

contd..2/-

6. Shri Ram Vir Singh Bidhuri
- 7* Smt. Tajdar Babar
- 8* Shri Vas Dev Kaptan
- 9* Shri Parkash Rana
- 10* Shri Mukesh Sharma
- 11* Shri Mati Lal Sodhi
- 12* Shri Gauri Shankar Bhardwaj
- 13* Shri Jai Kishan
- 14* Shri Fateh Singh
- 15* Shri Shoaib Iqbal
- 16* Shri Ram Niwas Goel
- 17* Shri Brahm Pal
- 18* Shri Jeet Ram Solanki

(The House adjourned at 6.00 P.M. to meet again on Thursday, December 23, 1993 at 2.00 P.M.)

K.S. GUPTA

SECRETARY

* made their speeches from 4.33 P.M. till 6.00 P.M.